

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

**CP 296/2019 in
OA 3631/2018
MA 956/2019**

This the 05th day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Ashutosh Gupta S/o Late Sh. J.P. Gupta,
Aged about 36 years, R/o SD-505, Pitam Pura,
Delhi, working as work shop Instructor, Group C,
Directorate of Training and Technical Education,
presently posted at Arya Bhatt
Institute of Technology, New Delhi.
2. Hargovind Singh S/o Sh. Onkar Singh,
Aged about 30 years, R/o Vill- Neemgaon,
P.O. Goverdhan Distt. – Mathura (U.P.),
working as work shop Instructor, Group C,
Directorate of Training and Technical
Education, presently posted at Pusa Institute
of Technology, New Delhi.
3. Irfan Ahmad S/o Mr. Iqbal Ahmad,
Aged about 29 years, R/o J-436 Baljeet Nagar,
New Delhi, working as work shop Instructor,
Group C, Directorate of Training and
Technical Education, presently posted at
Pusa institute of Technology, New Delhi.
4. Sandeep Kalonia S/o Santlal,
Aged about 30 years,
R/o H. No. -147 V.P.O. Mitraon New Delhi,
working as work shop Instructor,
Group C, Directorate of Training and
Technical Education, presently posted
at Kasturba Institute of Technology, New Delhi.
5. Manoj Kumar S/o Sh. Nav Prasad,

Aged about 28 Years, R/o N-36/B-26,
Lakhi Park, K-Block, Jahangir Puri,
Delhi, working as work shop Instructor, Group C,
Directorate of Training and Technical Education,
presently posted at Guru Nanak Dev
Institute of Technology, New Delhi.

6. Deepak Pal S/o Sh. Jai Prakash,
Aged about 31 years, R/o 1186/3,
Shastry Nagar, Meerut, U.P.-250004,
working as work shop Instructor,
Group C, Directorate of Training and
Technical Education, presently posted at
Pusa Institute of Technology, New Delhi.
7. Deepesh Kandpal S/o Sh. K.B. Kandpal,
Aged about 30 years R/o SF-1, Plot No. 17,
Sector – 10A, Vasundhara,
Ghaziabad U.P.-201012,
working as work shop Instructor,
Group C, Directorate of Training and
Technical Education, presently posted at
Arya Bhatt Institute of Technology, New Delhi.
8. Varun Tyagi S/o Sh. Satish Tyagi,
Aged about 28 Years, R/o Type-2/40
Varun Kunj DJB Staff Qtrs Sec-5 Rohini Delhi,
working as work shop Instructor, Group C,
Directorate of Training and Technical
Education, presently posted at Arya
Bhatt Institute of Technology, New Delhi.
9. Pradeep Kumar, S/o Sh. Rajender Singh,
Aged about 30 years, R/o H. No. 229 – B,
Pitampura Vill. Delhi 110034,
working as work shop Instructor, Group C,
Directorate of Training and
Technical Education, presently posted at
Arya Bhatt Institute of Technology, New Delhi.
10. Sanjeev Kumar, S/o Maheshwar Pal,
Aged about 35 years, R/o H-64, Gali No.-A-1,
Gupta Enclave Vikas Nagar,

Uttam Nagar, Delhi 110059,
working as work shop Instructor, Group C,
Directorate of Training and Technical Education,
presently posted at Pusa Institute of Technology,
New Delhi.

11. Praveen S/o Ram Mehar Singh,
Aged about 30 years, R/o A-8/211,
Amar Colony, East Gokalpur, Delhi-110094,
working as work shop Instructor, Group C,
Directorate of Training and Technical
Education, presently posted at
Govind Ballabh Pant Institute of Technology,
New Delhi.
12. Ajeet Kumar Sharma S/o Vidya Charan Sharma,
Aged about 29 years, R/o A-23, 80 Guj Colony,
Jeevan Park, Siraspur Delhi 110042,
working as work shop Attendant, Group C,
Directorate of Training and Technical Education,
presently posted at Govind Ballabh Pant
Institute of Technology, New Delhi.
13. Vinay Kumar S/o Sh. Ashok Kumar,
Aged about 30 years, R/o E-84,
Street No.- 3, East Vinod Nagar,
New Delhi-110091, working as work shop Attendant,
Group C, Directorate of Training and
Technical Education, presently posted at
Govind Ballabh Pant Institute of Technology,
New Delhi.

... Applicants

(By Advocate: Shri Jaideep Singh)

VERSUS

1. Shri Vijay Kumar
Chief Secretary, Govt. of NCT of Delhi
Delhi Secretariat, I.P.Extension,
Delhi.
2. Shri Pratap Singh, Secretary,
Directorate of Training and
Technical Education, Govt. of NCT of Delhi,
Muni Maya Ram Marg, Pitampura,

New Delhi – 110088, through its Principal Secretary

3. Shri Rajendra Kumar
Delhi Subordinate Services Selection Board,
Through its Chairman, Govt. of NCT
of Delhi, F-18, Karkardooma, Institutional Area,
Delhi-92.

... Respondents

(By advocate: Ms. Esha Mazumdar)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member (J),

MA No. 956/2019

Heard learned counsel for the parties and perused the compliance report/order dated 02.01.2019. Learned counsel for the applicants submits that they are aggrieved by the so called compliance order dated 02.01.2019. If they are so aggrieved, they are at liberty to challenge the same before the appropriate forum, in accordance with law, if they are so advised.

2. In view of the above, the MA seeking condonation of delay in filing the contempt has become infructuous and dismissed.

CP. No. 296/2019

In view of the above order passed in MA, the CP is closed. However the applicants are at liberty to challenge the same

before the appropriate forum, by filing separate OA, in accordance with law, if they are so advised. No costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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